

an>

Title: Introduction of the Constitution (Amendment) Bill, 2016 (*Insertion of new article 371-K*).

HON. DEPUTY SPEAKER: Item No.34, Shri Kunwar Pushpendra Singh Chandel.

कुँवर पुष्पेन्द्र सिंह चन्देल (हमीरपुर): मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

कुँवर पुष्पेन्द्र सिंह चन्देल : मैं विधेयक पुरःस्थापित करता हूँ।